

to the Inspectors of DESU are given three-phase connection; and

(c) if so, the steps Government propose to take to meet the situation ?

THE MINISTER OF ENERGY (SHRI P. RAMA CHANDRAN) : (a) In accordance with the provisions of Indian Electricity Rules and the 'Conditions of Supply' of DESU 3-phase power is provided when the load is more than 1 HP for motive power installation and the applicant has got valid municipal licence for running of industry. Before, however, granting such power connections the genuineness of the demand is ensured, so as to avoid the possibility of the use of excessive load.

(b) Both DESU & Delhi Administration (Electricity Department) have reported that no such incident has come to their notice.

(c) Does not arise.

Revenue from Radio Licences

3800 DR. VASANT KUMAR PANDIT : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) what is the total number of Radio Licences in force for the year 1978;

(b) how much Revenue from radio licences is received per year and what is the amount of collection charges for a receiving the revenue ;

(c) whether it is a fact that compared to the population of the country number of licences is very small; and

(d) as a means of mass media has the Government surveyed the number of licences in rural and village areas ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI) : (a) The figures regarding the total number of Radio Licences for the calendar year 1978 are not available. The total number of radio licences in force for the calendar year 1977 is 2,00,96,458.

(b) Gross revenue from radio and T.V. licences for the year 1977-78 is Rs. 28,96,27,563.23 out of which the collection charges payable to P & T Department has been fixed at 18%.

(c) The radio ownership in the country according to the available figures of

broadcast receiver licences comes to one set per 31 persons.

(d) According to an estimate made in 1975 out of a total of 14-15 million radio sets at that time only about 15 or 20 per cent are registered in the rural areas the balance being in the towns or urban sector.

Production of Crude Oil from Bombay High

4900. SHRI MANORANJAN BHAKTA : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) what is the present rate of production of crude oil from the Bombay High ;

(b) what steps are being taken to have optimum production from this source during the current year; and

(c) to what extent oil from this source will meet the country's requirements for the current year ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM CHEMICALS AND FERTILIZERS (SHRI NARSINGH YADAV) : (a) The present rate of production of crude oil from Bombay High is around 1,00,000 barrels per day.

(b) The production rate has already been stepped up from 80,000 barrels per day to around 1,00,000 barrels per day with effect from 31st December 1978 by recommissioning of Platform "B".

(c) Bombay High is expected to produce about 3.3 million tonnes of crude oil during 1978-79 as against the anticipated total processing of around 26 million tonnes of crude in the country in 1978-79.

Payment of salaries to Employees of New Agencies

4901. SHRI SHIV NARAIN SARSONIA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that the employees of the News Agencies particularly Hindustan Samachar are not getting their pay in time;

(b) if so, reasons therefor ; and

(c) the dates on which the payment of salaries has been made by the above news agency during the last three months ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI) : (a) to (c). According to information received from the four news agencies, the employees of Press Trust of India, United News of India and Samachar Bharati are being paid in time. Due to inadequacy of funds there was delay in payment of salaries to some of the employees of Hindustan Samachar for the months of December 1978 to February 1979 as under :

December 1978:	24th December 1978 to 15th January, 1979.
January 1979:	8th to 15th February 1979
February 1979 :	2nd to 8th March 1979.

रसायनों और उर्वरकों के निर्माण में प्रयुक्त सामग्री के लिए अयात/निर्यात लाइसेंसों का जारी किया जाना

4902. श्री हुकमदेव नारायण यादव : क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1977-78 से 1979 की अवधि के दौरान रसायनों और उर्वरकों के निर्माण में प्रयुक्त सामग्री के लिए जिन कम्पनियों और व्यक्तियों को लाइसेंस जारी किया गया, उनके क्या नाम हैं ; और

(ख) लाइसेंस का मूल्य कितना है और लाइसेंस किस आधार पर जारी किया गया था ?

पेट्रोलियम, रसायन और उर्वरक मंत्रालय में रसायन मंत्री (श्री नरसिंह यादव) : (क) और (ख). अपेक्षित सूचना के एकत्र करने में जो समय और मेहनत लगेगी उनके अनुरूप परिणामों की प्राप्ति नहीं होगी ।

Fertilizer Plant at Paradeep

4903. SHRI BAIRAGI JENA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) what steps Government have taken for finalisation of the fertilizer plant at Paradeep, Orissa, the foundation stone of which had been laid by the then Prime Minister on 1st April 1974; and

(b) details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI NARSINGH YADAV) : (a) : A fertilizer project at Paradeep based on fuel oil/ heavy petroleum feed-stock was one of the fertilizer projects proposed in the Fifth five Year Plan. However, in view of severe resources constraint it was not possible to take up this project for implementation. Now with the discovery of gas in the West Coast and North East region priority is being given to the setting up of gas based nitrogenous fertilizer plants at locations where gas is readily available. However in planning for additional phosphatic fertilizer capacity, Paradeep would be given due consideration.

(b) The proposal is for setting up a phosphatic fertilizer plant at Paradeep envisaging the manufacture of 3,00,000 tonnes of P₂O₅ in the form of complex fertilizers. The preparation of a detailed feasibility report is on hand.

Drilling work at Mahanadi Delta

4904. SHRI PADMACHARAN SAMANTASINHERA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) is it a fact that drilling work at Mahanadi Delta in the Orissa State has been stopped ;

(b) if not, then in how many places drilling work is going on and what is the result; and

(c) What is the amount provided for this ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI NARSINGH YADAV) : (a) No Sir. Oil India Limited will undertake seismic work in Mahanadi Delta on shore in the Orissa State after the